

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1590
ANSWERED ON:03.12.2012
BHARAT OMAN REFINERIES
Singh Shri Bhupendra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted surprise inspection on certain companies/industries including Bharat-Oman Refineries, Bina (Madhya Pradesh) in regard to non-observation of labour laws;
- (b) if so, the details thereof;
- (c) the details of irregularities noticed and the action being taken in this regard;
- (d) whether such irregularities are increasing in the absence of stringent labour laws; and
- (e) if so, the remedial measures taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (c): Yes, Madam. Surprise inspections are being conducted from time to time including Bharat Oman Refineries Limited Bina(Madhya Pradesh). The details of the inspections conducted during period from January to October, 2012 in the country are as follows:-

- (i) Total Inspections conducted 26449
- (ii) No. of irregularities Detected: 228184
- (iii) No. of complaint filed in the Court: 7483

The details of inspection conducted in Bharat Oman Refineries Ltd during January to October, 2012:

- (i) Total inspections conducted: 35
- (ii) No. of irregularities: 603
- (iii) Number of complaint filed in the Court: 31

The irregularities pertains to violation of various labour laws such as the Contract Labour (Regulation & Abolition) Act, the Minimum Wages Act, the Payment of Wages Act etc.

- (d): No, Madam.
- (e): Does not arise.